

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2486**

TO BE ANSWERED ON THE 8TH AUGUST, 2018/ SHRAVANA 17, 1940 (SAKA)

BONDED LABOUR AMONG CASES OF HUMAN TRAFFICKING

**2486. SHRI HUSAIN DALWAI:
PROF. M. V. RAJEEV GOWDA:**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of bonded labour among the cases of human trafficking under IPC 370, State-wise and year-wise since year 2014;

(b) the rate of conviction of such cases under IPC370 since year 2013;

(c) whether NCRB records the number of victims below 14 years of age found in bondage under forced labour trafficking under IPC 370;

(d) if so, the State-wise and year-wise details of such cases since year 2014;

(e) whether measures are being taken by Government to train police officials on human trafficking; and

(f) if so, the details thereof and budget for the same, State-wise and year-wise, since year 2014?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): State/UT wise details of trafficked victims rescued, who were trafficked for forced labour, in the years 2014, 2015 and 2016 are given in Annexure-I.

(b): Information on rate of conviction under IPC 370 is not maintained separately by NCRB.

(c) & (d): Information of trafficked victims below 14 years of age under forced labour under IPC 370 is not available with NCRB.

(e) & (f): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution. The primary responsibility of preventing and combating the crime of human trafficking lies with State Governments and Union Territories. The Bureau of Police Research & Development (BPR&D) imparts training on 'Anti-Human Trafficking' at Central Detective Training Institutes (CDTIs). Details of Anti-Human Trafficking training courses conducted by BPR&D in last three years are as follows:

CDTI centre	Number of courses	Number of participants
Chandigarh	4	115
Hyderabad	4	75
Kolkata	10	176
Jaipur	4	72
Ghaziabad	2	40
Total	24	478

The budget for conducting training on human trafficking is included in the overall training budget of BPR&D for various types of trainings.

**State/UT-wise & Purpose/Motive-wise Rescued Victims under Force Labour during
2014-2016**

Sl.	State/UT	Minor (Below 18 years)			Adult (18 years & above)			Total		
		2014	2015	2016	2014	2015	2016	2014	2015	2016
1	Andhra Pradesh	0	22	2	1	0	0	1	22	2
2	Arunachal Pradesh	5	0	0	0	0	0	5	0	0
3	Assam	7	19	12	0	13	24	7	32	36
4	Bihar	174	196	173	1	3	20	175	199	193
5	Chhattisgarh	37	64	94	39	126	97	76	190	191
6	Goa	385	944	0	0	0	0	385	944	0
7	Gujarat	3	69	125	0	7	0	3	76	125
8	Haryana	11	24	1	15	2	0	26	26	1
9	Himachal Pradesh	0	2	0	1	1	0	1	3	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	29	66	14	6	5	6	35	71	20
12	Karnataka	32	110	154	0	55	163	32	165	317
13	Kerala	0	13	165	0	0	181	0	13	346
14	Madhya Pradesh	124	1105	1491	133	1149	48	257	2254	1539
15	Maharashtra	18	45	73	0	0	0	18	45	73
16	Manipur	0	0	6	0	0	11	0	0	17
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	98	107	175	54	134	282	152	241	457
21	Punjab	2	100	31	7	0	0	9	100	31
22	Rajasthan	3647	4428	5086	54	112	13	3701	4540	5099
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	38	146	507	186	199	693	224	345	1200
25	Telangana	0	142	0	0	0	0	0	142	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	9	670	0	0	17	0	9	687
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	17	12	20	2	2	3	19	14	23
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	532	290	121	11	34	31	543	324	152
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
Total		5159	7913	8920	510	1842	1589	5669	9755	10509

Note : Data for the year 2014-2015 is provisional

Source : Monthly Anti Human Trafficking Data received from AHT Units of State/UT
